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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, papers be laid on the Table.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI KAPIL SIBAL): I beg to lay on the Table a copy of the Registration of the Electors (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. S.O.3242(E) in Gazette of India dated 24th October, 2013 under sub-section (3) of Section 28 of the Representation of the People Act, 1950.

(Placed in Library, See No. LT 9829/15/13)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 24 of the Passports Act, 1967:-

(1) The Passports (Amendment) Rules, 2012 published in Notification No. G.S.R. 731(E) in Gazette of India dated 28th September, 2012.

(2) G.S.R.303(E) published in Gazette of India dated 13th April,

2013, regarding waiver of fees for Emergency Certificate for the Indians living in Saudi Arabia.

(Placed in Library, See No. LT 9830/15/13)

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री निरंजन ईशिंग): महोदया, श्री पबन सिंह घाटोवार की ओर से, मैं तेरहवीं, चौदहवीं, तथा पंद्रहवीं लोक सभा के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिए गए आश्वासनों, वचनों तथा परिवचनों पर सरकार द्वारा की-गई-कार्यवाही दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

		तेरहवीं लोक सभा
1.	विवरण संख्या 53	तीसरा सत्र, 2000 (Placed in Library, See No. LT 9831/15/13)
2.	विवरण संख्या 34	दसवां सत्र, 2002 (Placed in Library, See No. LT 9832/15/13)
3.	विवरण संख्या 32	बारहवां सत्र, 2003 (Placed in Library, See No. LT 9833/15/13)
		चौदहवीं लोक सभा
4.	विवरण संख्या 26	पांचवां सत्र, 2005 (Placed in Library, See No. LT 9834/15/13)
5.	विवरण संख्या 28	छठा सत्र, 2005 (Placed in Library, See No. LT 9835/15/13)
6.	विवरण संख्या 24	नौवां सत्र, 2006 (Placed in Library, See No. LT 9836/15/13)
7.	विवरण संख्या 24	दसवां सत्र, 2007 (Placed in Library, See No. LT 9837/15/13)

8.	विवरण संख्या 21	बारहवां सत्र, 2007 (Placed in Library, See No. LT 9838/15/13)
9.	विवरण संख्या 21	तेरहवां सत्र, 2008 (Placed in Library, See No. LT 9839/15/13)
10.	विवरण संख्या 19	चौदहवां सत्र, 2008 (Placed in Library, See No. LT 9840/15/13)
11.	विवरण संख्या 16	पंदहवां सत्र, 2009 (Placed in Library, See No. LT 9841/15/13)
	पंद्रहवीं लोक सभा	
12.	विवरण संख्या 17	दूसरा सत्र, 2009 (Placed in Library, See No. LT 9842/15/13)
13.	विवरण संख्या 15	तीसरा सत्र, 2009 (Placed in Library, See No. LT 9843/15/13)
14.	विवरण संख्या 15	चौथा सत्र, 2010 (Placed in Library, See No. LT 9844/15/13)
15.	विवरण संख्या 12	पांचवां सत्र, 2010 (Placed in Library, See No. LT 9845/15/13)
16.	विवरण संख्या 11	छठा सत्र, 2010 (Placed in Library, See No. LT 9846/15/13)
17.	विवरण संख्या 9	सातवां सत्र, 2011 (Placed in Library, See No. LT 9847/15/13)
18.	विवरण संख्या 9	आठवां सत्र, 2011 (Placed in Library, See No. LT 9848/15/13)
19.	विवरण संख्या 8	नौवां सत्र, 2011 (Placed in Library, See No. LT 9849/15/13)
20.	विवरण संख्या 7	दसवां सत्र, 2012 (Placed in Library, See No. LT 9850/15/13)
21.	विवरण संख्या 5	ब्यारहवां सत्र, 2012 (Placed in Library, See No. LT 9851/15/13)
22.	विवरण संख्या 4	बारहवां सत्र, 2012 (Placed in Library, See No. LT 9852/15/13)
23.	विवरण संख्या 2	तेरहवां सत्र, 2013 (Placed in Library, See No. LT 9853/15/13)
24.	विवरण संख्या 1	चौदहवां सत्र, 2013 (Placed in Library, See No. LT 9854/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the

year 2012-2013.

(Placed in Library, See No. LT 9855/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Institute for Design of Electrical Measuring Instruments, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 9856/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Electronics Service and Training Centre), Ram Nagar, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Electronics Service and Training Centre), Ram Nagar, for the year 2012-2013.

(Placed in Library, See No. LT 9857/15/13)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, for the year 2012-2013.

(Placed in Library, See No. LT 9858/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Tool Room and Training Centre), Guwahati, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Tool

Room and Training Centre), Guwahati, for the year 2012-2013.

(Placed in Library, See No. LT 9859/15/13)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo German Tool Room), Ahmedabad, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo German Tool Room), Ahmedabad, for the year 2012-2013.

(Placed in Library, See No. LT 9860/15/13)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the

MSME-Tool Room (Central Tool Room), Ludhiana, for the year

2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room), Ludhiana, for the year 2012-2013.
(Placed in Library, See No. LT 9861/15/13)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2012-2013.
(Placed in Library, See No. LT 9862/15/13)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Room (Central Institute of Tool Design), Hyderabad, for the year 2012-2013.
(Placed in Library, See No. LT 9863/15/13)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Institute of Hand Tools), Jalandhar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Institute of Hand Tools), Jalandhar, for the year 2012-2013.
(Placed in Library, See No. LT 9864/15/13)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2012-2013.
(Placed in Library, See No. LT 9865/15/13)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2012-2013.

(Placed in Library, See No. LT 9866/15/13)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo German Tool Room), Aurangabad, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo German Tool Room), Aurangabad, for the year 2012-2013.

(Placed in Library, See No. LT 9867/15/13)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo-German Tool Room), Indore, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo-German Tool Room), Indore, for the year 2012-2013.

(Placed in Library, See No. LT 9868/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Uranium

Corporation of India Limited, Jaduguda, for the year 2012-

2013.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9869/15/13)

(b) (i) Review by the Government of the working of the Antrix

Corporation Limited, Bangalore, for the year 2012-2013.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9869 A/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the

Harish-Chandra Research Institute, Allahabad, for the year

2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research

Institute, Allahabad, for the year 2012-2013.

(Placed in Library, See No. LT 9870/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the

Physical Research Laboratory, Ahmedabad, for the year 2012-

2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Physical Research

Laboratory, Ahmedabad, for the year 2012-2013.

(Placed in Library, See No. LT 9871/15/13)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the

National Atmospheric Research Laboratory, Gadanki, for the year 2012-2013, alongwith
Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Atmospheric

Research Laboratory, Gadanki, for the year 2012-2013.

(Placed in Library, See No. LT 9872/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the

Civil Services Officers' Institute, New Delhi, for the year 2012-

2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Civil Services Officers'

Institute, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 9873/15/13)

(6) A copy each of the following papers (Hindi and English versions)

under article 323 (1) of the Constitution:-

(i) 63rd Annual Report of the Union Public Service Commission,

New Delhi, for the year 2012-2013.

(ii) Memorandum explaining reasons for non-acceptance of advice of the
Union Public Service Commission in respect of cases
referred to in Chapter 10 of the Report.

(Placed in Library, See No. LT 9874/15/13)

(7) A copy each of the following Notifications (Hindi and English versions) under Article 320(5) of the Constitution:-

(i) The Union Public Service Commission (Exemption from

Consultation) Second Amendment Regulations, 2013 published in Notification No. G.S.R. 691(E) in Gazette of India dated 17th October, 2013.

(ii) The Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2013 published in Notification No. G.S.R. 620(E) in Gazette of India dated 11th September, 2013.

(Placed in Library, See No. LT 9875/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Rajya Model School Sangathan, Raipur, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Rajya Model School Sangathan, Raipur, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9876/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2011-2012.

(4) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9877/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the

Central Institute of Hindi, Agra, for the year 2012-2013.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Central Institute of Hindi, Agra, for the year 2012-2013.

(Placed in Library, See No. LT 9878/15/13)

(6) A copy of the University Grants Commission (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2012 (Hindi and English versions) published in Notification No. 1-1/2011(CPP-II) in weekly Gazette of India dated 27th September, 2013 under Section 28 of the University Grants Commission Act, 1956.

(Placed in Library, See No. LT 9879/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2012-2013.
- (Placed in Library, See No. LT 9880/15/13)

(2) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2012-2013.
- (ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT 9881/15/13)

(3) A copy of the Opening of Metro Railways for Public Carriage of Passengers (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 706(E) in Gazette of India dated 25th October, 2013 under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002.

(Placed in Library, See No. LT 9882/15/13)
